

A. VENKATESWARA REDDY
REGISTRAR GENERAL



HYDERABAD
Dated:02.06.2021

(Off): 2344 6166
(Fax):2344 6155

ROC No.394/SO/2020

To
All the Unit Heads,
in the State of Telangana.
Sir/Madam,

Sub:High Court for the State of Telangana -COVID -19
Pandamic - Number of Advocates and staff members of the
High Court effected with Covid Virus and some them
expired - Request to observe a two minutes silence on
04.06.2021 at 10:30 AM to the sad demise of Advocates and
Staff Members of High Court and Subordinate Courts, who
have succumbed to the Corona virus - Reg.

GM
3-6-21
Adverting to the subject cited, I am to inform that number of
Advocates and Staff Members of High Court and Subordinate Courts,
have succumbed to Corona virus from March, 2020 to 31.05.2021 and in
memory of the departed souls, the Hon'ble the Chief Justice is pleased to
direct all the concerned to observe a two minute silence on 04/06/2021
at 10:30 A.M.

Therefore, as directed, all the Judicial Officers and Staff Members
in the courts in the State shall observe a two minute silence on
04/06/2021 at 10:30 A.M., to condole the sad demise of Advocates and
Staff Members of High Court and Subordinate Courts, who have
succumbed to the Corona virus.

Yours sincerely,


REGISTRAR GENERAL
2-6-21

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3/6

2831 PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR
Dis.No. /2021

03
Dt. -06-2021

//While communicating the Hon'ble High Court's ROC.No.394/SO/2020, dt.02.06.2021, all the Judicial Officers working in the District Court Complex at L.B.Nagar are requested to assemble at Conference Hall on 04/06/2021 at 10.30 AM to observe a two minute silence to condole the demise of Advocates and Staff Members of Hon'ble High Court and Subordinate Courts, who have succumbed to the Corona Virus and all the Judicial Officers outside the Head Quarters are requested to observe a two minutes silence at their respective Court Halls//

To :

1. All the Judicial Officers working in this Unit
2. The Bar Association, L.B.Nagar

G. Radha Devi
PRL.DISTRICT & SESSIONS JUDGE, 3-6-21
RANGA REDDY DISTRICT
Pri. District and Sessions Judge,
Ranga Reddy Dist.